

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No.298 of 2013 and
IA No. 394 of 2013**

Dated: 17th February, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)**

Gujarat State Petronet Ltd. Appellant (s)

Versus

Petroleum & Natural Gas Regulatory Board ... Respondent (s)

Counsel for the Appellant(s) : Ms. Radhika Gupta

Counsel for the Respondent(s) : Mr. Prashant Bezboruah and
Ms. Sonali Malhotra for PNGRB

ORDER

The Learned Counsel for the Appellant seeks some time to file the rejoinder. Accordingly, the Learned Counsel is directed to file rejoinder on or before 14.03.2014 after serving copy on the other side.

Post the matter for hearing on **03.04.2014 at 2.30 p.m.**

**(Nayan Mani Borah)
Technical Member (P&NG)**

**(Justice M. Karpaga Vinayagam)
Chairperson**

mk/rt